

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DISMISSAL</u>				
At 11.00 AM Morning Session				
1	SUIT	100568/2014	MR ARJAN PARMANAND GANDHI Vs SAI KRISHNA LAKHI BHATIA AND ORS	SACHIN V MASURKAR
<u>ARGUMENTS</u>				
2	SUMMARY CIVIL SUIT	100949/2018	Hiruben Bhimji Rathod Vs Prakash Bala Ahire	Mr. Ramesh Jain and Mrs. Kusum Jain
At 11.00 AM Morning Session				
3	SUMMARY CIVIL SUIT	100506/2019	Meena Kanayalal Talreja Vs Yezdi dinshaw Patel	Miss Kavita S. Lalwani
<u>HEARING</u>				
4	SUIT	104596/2007	JITENDRA B SHAH HUF Vs MULJI N DEDHIA HUF	VIMLA AND CO M S M P SAVLA AND CO RESP NO 3
5	SUIT	107015/2003	GOPAL DAS JAGHATRAM PVT LTD Vs MEGH RAJ GOYAL AND ORS	KUMANA AND CO , S S DUBE 1
6	SUIT	109389/1999	SHAM SHIVANAND WAGLE Vs THE SANGLI BANK LTD AND 3 ORS	V Y SANGLIKAR M J JAMDAR 4 U OBJ
7	SUIT	104901/2012	MR. JIVAN B KHARAT Vs MR. POPAT S KHARAT AND ORS	S.S. MULUK D. S. Sapkale
At 2 45 pm Afternoon Session				
8	SUMMARY CIVIL SUIT	100386/2019	Raksha Hirenkumar Jhaveri Vs Sanghavi Brothers	Mr. Anil P. Bagwe
Sub Matter: SUMMONS FOR JUDGT/0100233/2019				
9	SUMMONS FOR JUDGT	100233/2019	Raksha Hirenkumar Jhaveri Vs Sanghavi Brothers And Ors	Mr. Anil P. Bagwe
(Main Matter SUMMARY CIVIL SUIT/0100386/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	MISC APPLICATION	100003/2020	Smt. Sushila M. Thakkar and Ors. in Ex. Appln. No.242 of 06 Vs Mr. Suresh G. Boble and Anr.	A.M. Rajabally
(Main Matter SUIT/0104859/2004)				
<u>HEARING ON PRELIMINARY ISSUE</u>				
11	SUIT	101257/2015	Taherali Muzaffar Husain Mandasurwala Vs 1.Rasiklal S. Madhwani 2.Chandrika Rasiklal Madhwani 3.Niraj Rasiklal Madhwani and ors	Prshant Pande Anand A. Pande I.M. Vora for Deft
Sub Matter: NOTICE OF MOTION/0101984/2015				
<u>FRAMING ISSUES</u>				
At 11.00 AM Morning Session				
12	SUIT	101420/2017	Mr Ataullah Khan S/o. Ajimullah Khan Vs 1. Mr Shafayat Ali Khan S/o Ajimullah Khan 2. Mr RAfiullah Khan S/o Ajimullah Khan and Ors	Shri G C Singh
13	SUIT	100547/2019	Daulat H. Bishun Vs Murtuza Saraiya	Shehzad Naqvi
14	SUIT	102549/2019	Mr. Mohammed Kalim Gulam Mohammed Shaikh Vs Mohammed Salim Gulam Mohammed Shaikh	Mustufa Taher Darukhanawala
<u>DRAFT ISSUES</u>				
15	SUIT	108941/2000	DR BHUPAL A LAWDE AND ORS Vs RAJASHREE P LALE AND ORS	V Y SANGLIKAR S D DHARMADHIKARI
16	SUIT	100642/2013	SHAILESH D BHUJBAL Vs SABIRALI MD SAFIQUE KHAN AND ANR	S.R. SINGH
17	SUIT	101186/2015	Janardan Govind Ghag, Rajesh Janarda Ghag Vs 1. Shilpa Joglekar 2.Joglekar and Company	P. J. Sarfare Devyani Deshmukh for Deft No.1

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18	SUIT	102831/2019	Manohar Tukaram Halde Vs Janta Seva Mandal	S.S. Redekar
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
19	SUIT	102294/2012	JITENDRA OCHHAVLAL SHAH Vs MAYUR JYOTI CO OP HSG SOC LTD	NARAYANA AND NARAYANAN
<u>FILING SAY</u>				
At 11.00 AM Morning Session				
20	SUIT	100647/2016	1.Dharmendra Gorakhnath Mishra 2.Jitendra Gorakhnath Mishra 3.Devendra Gorakhnath Mishra Vs 1.Akhilesh Brigunath Mishra 2.Mr. Subash Brigunath Mishra	Ashok B. Mishra
At 2 45 pm Afternoon Session				
21	SUIT	102671/2015	1.Sitabai Patangrao Pakhare 2.Baban Patangrao Pakhare Vs Sudhakar Patangrao Pakhare	Pravin G. Pillay
Sub Matter: NOTICE OF MOTION/0104796/2015				
Sub Matter: NOTICE OF MOTION/0104350/2015				
22	NOTICE OF MOTION	104350/2015	Sitabai Patangrao Pakhare And Anr Vs Sudhakar Patangrao Pakhare	Pravin G. Pillay
(Main Matter SUIT/0102671/2015)				
23	NOTICE OF MOTION	104796/2015	Sitabai Patangrao Pakhare And Anr Vs Sudhakar Patangrao Pakhare And Ors	Pravin G. Pillay
(Main Matter SUIT/0102671/2015)				
<u>NM FOR HEARING</u>				
24	NOTICE OF MOTION	104354/2015	Lachmandas Naraindas Jiwnani And Anr Vs Haroon Alim A. R. Yusuf And Ors	Mr N. K. Mudaney
(Main Matter SUIT/0104283/2008)				

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25	NOTICE OF MOTION	103014/2018	Ms. Hasina Shubrati Khan - Suit.St.No.10318 of 2018 Vs Akbar Ali Shubrati Khan And Ors.	B. Castelino
<u>NM REPLYREJOINDER</u>				
26	NOTICE OF MOTION	100815/2020	Girish Govindrao Indulkar Vs Sudha Dattaram Indulkar and Ors.	Adv. Hitesh M. Shah
(Main Matter SUIT/0102243/2019)				
27	NOTICE OF MOTION	100816/2020	Girish Govindrao Indulkar Vs Sudha Dattaram Indulkar and Santosh Indulkar and Ors.	Adv. Hitesh M. Shah for Def No.3
(Main Matter SUIT/0102243/2019)				
<u>FOR APPERANCE</u>				
28	SUIT	100814/2015	1.Madhuri Madhukar Pandit 2.Mrs.Pranali Pramod Chavan Vs 1.Subhash Vishnu Salvi 2.Mrs. Sheetal Subhash Salvi 3.Mr. Sachin Subhash Salvi and ors	Ashutosh Khadeparkar
<u>COMPLIANCE</u>				
At 11.00 AM Morning Session				
29	SUIT	103217/2008	MADHUKAR VASUDEO KANADE AND 3 ORS Vs BONAVENTURE ANTHONY CREADO AND 19 ORS	RAJENDRA R MISHRA RANCHODDAS AND CO DEF 12